mains to be done just now. Nevertheless, I notice from the Minister's statement that there is a tendency to avoid the guilt to be laid on the door of the authorities which were actually responsible for safeguarding the embankments of the Gohana Lake. Eye witness accounts say that at present there is no Gohana Lake in existence. The entire thing has been drained out over the area affected by the floods. The lake, as has been said, was formed in 1891, and it has been, since, then, a source of constant trouble to the people in that area. A number of times it has been responsible for miner floods, but it appears to me that either no permanent arrangements existed for safeguarding its embankments or these measures were inadequate. I want to know what those measnres are and whether any permanent measures existed ? Who were the persons responsible for safeguarding their safety and would the State Governbe taking any action against these persons who did not safeguard the embankments? Would the Government learn a lesson from this and institute a general survey of such risky areas which are responsible for such ghastly tragedies again and again ?

DR. K. L. RAO : I submitted already that the road between Chamoli and Badrinath requires to be looked into as the ground seems to be affected by frequent land slides and the road has to go in sixty miles a height of 7,000 feet. Therefore, it requires to be looked into. I shall pass on the request to the Geological Survey of India to see if they could undertake a survey of this tract for realignment of the road.

12.31 hrs.

RE : BUSINESS OF THE HOUSE

SHRI S. M. BANERJEE (Kanpur) : I have to say something about the Order Paper. We expected yesterday and today also that the Minister of Rehabilitation would make some statement on the serious problem arising out of the mass exodus of minorities from East Pakistan. It is surprising he has not done so. The other House has discussed it yesterday. I request you to ask the Minister to make a statement today and give us a chance to to discuss the entire matter. ...(*Interruptions*)

DR. RAM SUBHAG SINGH (Buxar) : We should discuss the agreement that has been entered into between India and Pakistan. This Government has proved totally ineffective in that regard.

SHRI BAL RAJ MADHOK (South Delhi) : The exodus of minorites from East Pakistan is a serious matter. We have given a motion for adjournment and we must get an opportunity to discuss this matter. This cannot be brushed aside.

SHRI HEM BARUA (Mangaldai) : I submitted on adjournment motion on the Assam floods ; they are a regular feature every year and this time also there are floods so. What happened ? The Minister and some experts went to the United States to study flood ceontrol measures in relation to Mississipi. He has come back but he has not done anything. An expert came from the United States to advise us but nothing has been done... (*Interruptions.*) On the floor of this House, two years ago the hon. Minister made a statement that dams would be constructed in the Brahmaputra ; no such flood control measures had been taken... (*Interruptions.*)

MR. SPEAKER : Order, Order. Please resume your seat.

MR. HEM BARUA : Two Ministers are going to Gauhati from Delhi ? What are they going to do there ? The money spent on them could have been given to poor farmers in the Villages.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मैं एक दूसरी बात कहना चाहता हूं। मैं आप से एक सवाल पूछना चाहता हूं और आप मेहरबानी कर के उस का खुलासा इस सदन में करें तो अच्छा है। अखबारों में यह खबर छपी थी

[श्री मधु लिमये]

कि हम लोगों की सुरक्षा के लिये यहां कोई खास इन्तजाम किया जाने वाला है। यह बहुत खतरनाक चीज है और यह नहीं होना चाहिये। यहां कुछ बुलेट-प्रूफ ग्लास वगैरह लगाने की बात थी। बाहर तो हमारी सुरक्षा होती नहीं है, पुलिस द्वारा पीटे जाते हैं और यहां आप हमारी सुरक्षा का इन्तजाम करने जा रहे हैं। आप सदन में इस का खुलासा कीजिये क्योंकि इस के बारे में देश में बहुत बात हो रही है।

अध्यक्ष महोदय : ऐसी कोई बात नहीं है। जिस दिन पार्लियामेंट गैलरी के सामने बुलेट प्रूफ लगाना पड़ेगा उस दिन पार्लियामेंट नहीं रहेगी। मैं ने कभी कहीं ऐसा नहीं देखा। लेकिन इसचीज —(**व्यवधान**)

श्री मधु लिमये : आखिर किस के दिमाग में यह बात आई ?

अध्यक्ष महोदय : अभी तक ऐसी कोई बात नहीं है।

एक माननीय सदस्य : हमारे समाचार-पत्रों में यह खबर आई कैसे ?

अध्यक्ष महोदय : ऐसी कोई बात नहीं है। (**व्यवधान**) आप शान्ति रखिये। अभी दो महीने बैठना है। क्या सारी गर्मी आज ही निकाल देनी है ?

श्री लखन लाल कपूर (किशनगंज): आप ने कहा कि जिस दिन बुलेट प्रूफ ग्लास इस हाउस में लगेगा, उस दिन पार्लियामेंट नहीं रहेगी। मैं उस बात का प्रूफ देना चाहता हूं। मैंने 16 जुलाई को अपनी आंखों देखा बुलेट प्रूफ ग्लास का ट्रायल हाउस के अन्दर लिया जा रहा था।

अध्यक्ष महोदय : मुझे पता है। जिस दिन ऐसी बात होगी...

श्री कंवर लाल गुप्त (दिल्ली सदर) : आप सारी बात सदन के सामने रखिए कि आखिर कैसे यह खबर आई। क्या सरकार बगैर आप की मर्जी के ऐसा कर सकती है ? आप हाउस के मालिक हैं। बगैर आपकी मर्जी के यहां कुछ नहीं किया जा सकता। आप कहते हैं कि ऐसी कोई बात नहीं है। किस ने यह खबर दी ?

अध्यक्ष महोदय : मैं सारी बात का पता कर के आप को बतलाऊंगा।

श्री हुकम चन्द कछवाय (उज्जैन) : श्री कपूर कहते हैं कि पार्लियामेंट में उस का ट्रायल हुआ। मैं जानना चाहता हूं कि क्या आप की आज्ञा से ट्रायल लिया गया।

अध्यक्ष महोदय : जो कुछ भी होगा मैं आप को बतलाऊंगा। अगर किसी मेम्बर ने ऐसा कोई प्रपोजल रक्खा है तो वह जनरल परपेजेज कमेटी में जायेगा।

श्री हुकम चन्द कछवाय : आखिर यह सुझाव दिया किस ने ?

डा० राम सुभग सिंह : मैं जानना चाहता हूं कि ऐसी क्या परिस्थिति आ गई है जिस की बदौलत पार्लियामेंट के चारों तरफ ग्लास लगाने की जरूरत हुई ?

MR. SPEAKER : Order, order. I have received a number of Adjournment Motions. (*Interruption*). Will you please sit down ?

श्री हुकम चन्द कछवाय : यह सुझाव किस ने दिया ? सारे अखबारों में यह चीज छपी और सारे देश में इस की चर्चा है।

अध्यक्ष महोदय : मैं इस का पता लगाऊंगा।

श्री लखन लाल कपूर : 27 तारीख को भारत के कोने-कोने से रेल मजदूर दिल्ली आए थे। और पचासों हजार मजदूरों ने अपनी मांगों को लेकर प्रदर्शन किया था, लेकिन आल इंडिया रेडियो से इस के बारे में कोई खबर नहीं प्रसारित किया गया आज भूखे गरीब मजदूर हजारों की तादाद में अपनी मांगों को ले कर सरकार के सामने प्रदर्शन करते हैं अगर उस के बारे में कोई समाचार आल इंडिया रेडियो से नहीं आता है तो यह आल इंडिया रेडियो है या गुजराल इन्डिया रेडियो है ? समाचार प्रसारित नहीं करना सरासर बेइमानी है। आखिर ऐसा क्यों किया जाता है ?

MR SPEAKER : Will you please sit down ? This is not the way of introducing the subject.

SHRI S. KUNDU (Balasore) : About 30,000 workers of the railways have come and there is a big demonstration in Delhi. They want an interim wage relief and a need-based wage. (*Interruption*)

SHRI K. LAKKAPPA (Tum Kur) : They have submitted a memorandum. Let the Railway Minister make a statement.

श्री ओम प्रकाश त्यागी (मुरादाबाद) : आप यह गृह मंत्री जी से क्यों नहीं कहते कि वह इस का जवाब दें। अगर यह बात आप के सामने आ गई है कि यहां उस का परीक्षण हुआ है तो आप होम मिनिस्टर साहब से पूछिये कि ऐसा क्यों किया गया।

श्री हुकम चन्द कछवाय : आप के सामने भी यह बात आई होगी कि यहां ट्रायल लिया गया। उस के बारे में आप को कुछ तो पता होगा ही, आप हमें बतलायें।

MR SPEAKER : Order, order. (*Interruption*) Nothing will go on record when anything is spoken while I am on my legs. What is this ? (*Interruption*) Will you sit down or not ?

Now, so far as the demand for the discussing of some subjects is concerned, we are holding a meeting of the Business Advisory Committee in the evening, and we would put it there.

As far as the Adjournment Motions are concerned, there are about 16 or 17 of them. I have held over the consideration of them in view of the no-confidence motion that is pub down as item 21A. Unless there is some decision about that, I cannot consider the Adjournment Motions, but before that, I am going to put the formal business before the house and then take up the item at 21A later on.

— — —

12.39 hrs.

PAPERS LAID ON THE TABLE

DELHI UNIVERSITY AMENDMENT ORDINANCE, 1970

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table a copy of the Delhi University (Amendment) Ordinance, 1970 (No. 4 of 1970) (Hindi and English Versions) promulgated by the President on the 20th June, 1970, under provisions of article 123 (2) (a) of the Constitution. [*Placed in Library. See* No. LT—3657/70]

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table a statement (Hindi and English versions) explaining the circumstances which necessitated promulgation of the Delhi University (Amendment) Ordinance, 1970. [*Placed in Library. See* No. LT—3658/70]

NOTIFICATION UNDER REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT, ANNUAL REPORT ETC OF HINDUSTAN HOUSING FACTORY LTD., NEW DELHI AND ANNUAL ACCOUNTS AIIMS, NEW DELHI

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY